## HIGH COURT OF DELHI Shershah Read, New Dalhi

Viv.\_\_\_\_\_/DHC/CexJG-3/9023

Dated:

The Register General, High Court of Delbi,

New Delhi.

The Directory, Northwal Judicial Academy, Bhadshada Road, P.O. Suraj Niegov, Bhagal-462084 (M.Z.) The Na 0755-269950A, Tel: 0755-2696668]

Sale: New institute for Program No 7-1339, P-1333, P-1335 & 1337 at National Judicial Academy, Blacols

1 am disocuted to order to your latter Ne.NHA/DEY/An.Treg/2022-25/1488 dated (6.58.2022, on the show undeed, not to may fast brother than Claff destine has been placed to constitute the Claff destine has been placed to constitute to the Claff destine has been placed to constitute to the Claff and application of the control of the Claff destine has been placed to the claff in the month of February and Moreth, 2023 at National destination and section of the Claff destination of the Claff desti

Programma Name	Dates of the	Names of the nominated officers
(1)30 Warkshop ex Judgment Writing	04.02.2023 & 05.02.2023	Mr. Vivok Kurner Agerwal, Civil Judge, Shahdera District, Karkurdooma Courte, Delhi.     Mr. Pritst Raj, Civil Judge, North
		District, Robini Courts, Delbi.
National Seminar on Arbitration and Street Management	64.03.2023 & 03.03.2023	Mr. Payees Singly ADJ, Cester Displet, Tis Heart Courts, Delhi.     Mr. Rakesh Kumur-II, ADJ, Cester District, Tis Heart Courts, Delhi.
P-1335 Workshop on Wisses Protection	11.03.2023 &- 12.03.2023	No. Arvind Banesi, ASJ, Shahdan District, Karkundooma Courts, Delhi.     Mr. Ravinstra. Kr. Panites, AS Shahdara District, Karkundooma Court.
	Warkshop or Sudgment Wilding  National Servicer on Aphitzation and Street Management  Waldshop on Wissess	Description

## NATIONAL JUDICIAL ACADEMY Junton A.P. Sahi Director

mel: SEARTH-No Prop/0012-11 Dated Off August, 1971

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Deep August, 2022 to July, 2023 (F. 1256 in Special Conn.) 53

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The Academy will be appendly auding appear for nanications for Registed Conferences to 8 healed by the conterned Eigh Court of specific regists.

You are take responded to content of proceedings of participant judged judged offices, to the case.

Your singerely. Jan Lalik-(Sweet S. P. Soll)

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P-1337	National Seminar for Presiding Officers of the NIA Courts	18.03.2023 & 19.03.2023	District & Sessions Judge, New Delhi

Dallel

Yours Sincerely.

(Vinay Sharma) Assistant Registrar (Gaz.-IB) for Registrar General

Dated: |8|01|2023

- Copy along with copy of letter dated 01.08.2022 of the Director, National Judicial Academy forwarded to the Principal District & Sessions Judge, New Delhi District. Patiala House Courts, New Delhi with the request to coordinate with National Judicial Academy, Bhonal with regard to study material and other details of the programme.
- Copy along with copy of letter dated 01.08,2022 of the Director, National Judicial Academy forwarded to the following Principal District & Sessions Judges with the request to inform the nominated Judicial Officers under their respective control accordingly and ask them to coordinate directly with National Judicial Academy, Bhonal with regard to study material and other details of the programme;
  - (i) The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
  - iii) The Principal District & Sessions Judge, New Delhi District. Patiala House Courts. New Delhi.
  - (iii) The Principal District & Sessions Judge, North District, Robini Courts, Delhi,
  - (iv) The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts,

Assistant Registrar (Gaz.-IB)

OFFICE OF THE PRINCIPAL DISTRICT'& SESSIONS JUDGE (HQs): DELHI

No. 6758-76 Misc/Trng/Gnz./2023 Dated, Delhi the\_

Copy forwarded along with its enclosures to the following, for info Sh. Reaveen Singh, ADJ, Central District, Tis Hazari Courts, Delhi. Rakesh Kumar-II, ADJ, Central District, Tis Hazari Courts, Delhi.

The DDO, Accounts Branch, Tis Hazari Court, Delhi. The P.S to Ld. Principal District & Sessions Judge (Hqs), Delhi The Website Committee, English/Hind, Tis Hazari Court, Delhi The Layers for uploading the same.

Encl: As Above

Link Officer-In-Charge (Judicial Branch, HQs) For Principal District & Sessions Judge(Hqs):Delhi